

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 4th April, 2013

In the matter of

Appeal No. 132 of 2012,
IA No. 247 of 2012 & IA no. 248 of 2012

M/s Junagadh Power Projects Pvt. Ltd. ... Appellant(s)
Versus
Gujarat Urja Vikas Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s): Ms. Swapna Seshadri

Appeal No. 133 of 2012,
IA No. 249 of 2012 & IA no. 250 of 2012

M/s Amreli Power Projects Ltd. ... Appellant(s)
Versus
Gujarat Urja Vikas Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s): Ms. Swapna Seshadri

ORDER

As agreed by Learned Counsel for both the parties, these Appeals are fixed for further hearing before full bench on **09.05.2013**

(COURT MASTER)